

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1898
(To be answered on the 5th May 2016)

CIVIL AVIATION AUTHORITY

1898. SHRI CHANDRA PRAKASH JOSHI
SHRI NARANBHAI KACHHADIYA

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) Whether the Ministry proposes to establish an independent Civil Aviation Authority (CAA) to replace the Directorate General of Civil Aviation (DGCA);
- (b) If so, whether the Government proposes to table the Civil Aviation Authority Bill to statutorily establish the CAA;
- (c) If so, the time by which it would be implemented;
- (d) If not, the reasons therefor; and
- (e) Whether the Government proposes to absorb the contractual employees with DGCA as outlined in the draft Civil Aviation Policy and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (e)

The National Civil Aviation Policy is under active consideration of this Ministry. Any decision with respect to setting up of Civil Aviation Authority will be taken after finalization of Civil Aviation Policy.
